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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 71/252 (3)/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

Shrikant Joshi.

(Static Transformers Pvt. Ltd.)

V/s.

Régistrar of Companies, Gwalior, MP

Section of the Companies Act:

Section 252 (3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

**REPRESENTATION** 

**SIGNATURE** 

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## **ORDER**

None present for Appellant. None present for ROC.

The matter is wrongly listed today.

List the matter on 21.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.